

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 381 OF 2018 &
IA NO. 1836 OF 2018

Dated: 7th January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Co-Generation Association of India ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Adishree Chakraborty

Counsel for the Respondent(s) : --

ORDER

Issue notice to the respondents in the main Appeal as well as Application for Stay returnable on 06.02.2019. Dasti, in addition, is permitted.

List the matter on **06.02.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/bn

(Justice N.K. Patil)
Judicial Member